

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 21st May, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 31/2015 (CZ)	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv	
FOR HEARING				
2.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Shrey Raj Saxena Adv. Mr. Pratap Mehta Adv.	
3.	Original Application No. 99/2014	Raj Srinarain Meena & Ors. Vs. State of Rajasthan & Ors.	Mr. Madu Meena Adv.	
4.	Original Application No. 96/2014	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv. Mr. Sachin K. Verma, Adv Dr. M.S. Kachhawa Adv.	
5.	Original Application No. 97/2014	M/S Roa Jogehdra Gritudyog Vs. Rajasthan State Pollution Control Board.	Mr. Shantanoo Saxena Adv. Mr. Sachin K. Verma, Adv. Dr. M.S. Kachhawa Adv.	
6.	Original Application No. 98/2014	M/S Rao Yogendra Grit Udhog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv. Mr. Sachin K. Verma, Adv Dr. M.S. Kachhawa Adv.	
7.	Original Application No. 337/2014 (M.A.No.146/15) (M.A.No.273/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv.	
8.	Original Application No.33/2015	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
9.	Original Application No. 134/2013	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv. for R-1 Mr. M.S. Kacchawa, Adv. for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv.	
10.	M.A.No.295/2015 in Original Application No. 16/2015 (CZ)	Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv.	

11.	Original Application No.15/2015	Gulab Meena Vs. Shri Ratnaswami & Ors.	Mr. Dharamveer Sharma Adv.	
FOR COMPLIANCE				
12.	Original Application No. 130/2013 (M.A.199/2015)	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
13.	Original Application No. 14/2014	Ram Saroj Kushwaha Vs. State of M.P.& 6 Ors.	Mr. Sanjeev Kumar Singh Adv. Mr. Ashok Shrivastava, Adv.	
14.	Original Application No. 45/2014	Gorelal Tamrakar Vs. State of MP & 6 Ors.	Mr. Sanjay K. Agrawal	
15.	(M.A. No.243/2015) (M.A. No.300/2015) (M.A. No.301/2015) (M.A. No.302/2015) (M.A. No.303/2015) in Original Application No. 131/2013	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1, 2 & 4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to 9 Mr. P.K. Saxena Mr. Arvind Soni Mr. Ayush Dev Bajpai, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in